

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Balbir Singh Shalar, Administrative Officer (Judicial) posted at Central District, Tis Hazari Courts, Delhi is hereby directed to look after the following work in addition to the work already assigned to him, with immediate effect:-

- a) Judicial Branch, Central District, Tis Hazari Courts, Delhi as A.O (J)
- b) Recruitment Cell, Central District, Tis Hazari Courts, Delhi as A.O (J)
- c) PIO, RTI Cell, Central District, Tis Hazari Courts, Delhi.
- d) Record Officer, RTI, Central District, Tis Hazari Courts, Delhi.
- e) Vulnerable Witness Deposition Complex, Central District, Tis Hazari Courts, Delhi as A.O (J)

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

GIRISH KATHPALIA
25.8.22
(Signature)

63039-63109

No. _____ /Admn-I/P&T/HQs/2022

Dated, Delhi the **25 AUG 2022**

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Admn.I/II/III, Central District, Tis Hazari Courts, Delhi.
2. The. Sr. AO(J)/AO(J)/Branch In-charge Central District, Delhi.
3. The Officer In-Charge, VWDC/ PIO, RTI Cell/Record Officer, RTI/Judicial Branch/Recruitment Cell Central District, Tis Hazari Courts, Delhi
4. The Dealing Officials (Personal File / Leave / Seniority & Promotion) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
5. The Dealing Officials, ACR Cell, Central District, Tis Hazari Courts, Delhi.
6. The Dealing Officials, layers Seat / Computer Branch, Central District, Tis Hazari Courts, Delhi.
7. The PRO/APRO, Central District, Delhi.
8. The West-site Committee, Tis Hazari Courts, Delhi.
9. PS office of undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

(Signature)

